

Outlet of open Drains in front of Houses in Ashok Vihar

2025. SHRI D.L. BAITHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the outlet of the open drains in front of houses in Ashok Vihar (Phase I), Delhi, in general and 'B' Block of that colony in particular, is very much defective resulting in stagnant water which is injurious to public health ;

(b) if so, the steps taken to ensure the proper flow of water in these drains ; and

(c) whether proper levelling (slopping) of these drains have not been done because of a dispute between DDAdrains and the Municipal Corporation over the developmental charges, and if so, what action has been taken to settle the dispute and the reasons as to why the general public should suffer because of dispute between two agencies ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR : (a) There is no defect in the out-let. However, occasional collection of stagnant water is reported to occur due to non-completion of main out-fall drains.

(b) and (c). Steps are being taken through the DDA and MCD to sort out all matters and expedite the completion the Nullah.

Opening of New FCI Godowns in Kerala

2026. SHRI SURESH KURUP : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to open new Food Corporation of India's godowns in Kerala ; and

(b) if so, the places selected for this purpose ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Certain proposals for construction of godowns in Kerala are under the consideration of the Food Corporation of India at present.

New Procedure to Reduce Waiting Period in Employment Exchanges

2027. SHRI RAM BAHADUR SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether any new procedure has been adopted in the employment exchanges to reduce the waiting period for the fresh registration and to enable the employers to select suitable candidates ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Instructions for the implementation of the new procedure at employment exchanges, with effect from 1.7.1984, have been issued to all the State Governments, Union Territory Administrations, responsible for the administration of employment exchanges.

(b) The main features of this procedure are :

Introduction of three new simplified cards for registration of different categories of candidates ; extension of renewal period from 1 year to 3 years ; and preparation of advance annual lists of candidates for submission to employers, on seniority basis. In this procedure, emphasis will be given to provide chances for referral to larger number of candidates than at present. A system of rotation for submission has also been envisaged to improve their chances of employment.

Raising Livestock Production

2028. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to refer to reply given to